

Declaration of Assets and Liabilities

Year 2022-23

Santosh Kumar, son of **Sri Ramashray Prasad**, aged 46 years, belonging to **stenographer & Private Secretary** cadre service presently working as **Private Secretary, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Priyanka Kumari	Pratyush Raj (Son)		
(i)	Cash	15000/-	10000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs. 75979/- (2) RD in SBI of Rs. 10000/- P.M for one Year	NIL	NIL		
(iii)	Bonds, Debentures and Shares in companies	Sahara Universal Multipurpose Society Limited of Rs. 107200/-	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC policy of sum assured Rs.-500000/- annual premium Rs.-23848/- (2) NPS tier1 of Rs.-246559/-	(1) LIC policy of sum assured Rs.-100000/- annual premium Rs.-4144/-	(1) LIC policy of sum assured Rs.-300000/- annual premium Rs.-19953/-		
(v)	Motor Vehicles (details of make, etc.)	(1) Hero Passion Pro (2) Honda activa 125 (Scooty)	NIL	NIL		
(vi)	Jewellery (give details of weight and value)	Gold-20 gms Silver-200gms	Gold-100 gms Silver-250gms	Gold-20 gms Silver-100gms		
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Santosh Kumar

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in Ancestral property as per HUF at Vill.-Gajin Bigha,P.O- Sinawan Distt.-Nalanda	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	19 Dhur plot No-4 of part. khata No.-18, Rampur chihut, P.s.- Parasa bajar, Patna.	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Undivided paternal House At- Gajin Bigha,P.O- Sinawan Distt.-Nalanda(Fully Controlled by parents)	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 th Feb. 2021.
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs.-49381 /- for the Assesment Year 2022-23 PAN No- BXMPK5781N	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1211

Gender :-

M

 (M/F)

Date of Birth :-

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 (DD/MM/YY)

Class/Group :-

B

 (A/B/C)

Cader :-

Bihar Legislative Assembly Secretariat Service.

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Smt. Sushma kumari is working as an Assistant in Bihar Legislative Assembly, Secretariat and she is declaring her own Assets separately.

Place: Patna
Date : 15.02.2023

Signature- *Santosh Kumar*
Name of Employee:-Santosh Kumar
Designation: Private Secretary
Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.